

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1627  
TO BE ANSWERED ON 04.05.2016**

**NORMS FOR LAYING OF RAIL LINE**

**†1627. COL. SONARAM CHOUDHARY:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the norms for laying of new rail lines in the country;**
- (b) whether a survey was conducted for laying of rail line from Balotra to Phalodi in Barmer district of Rajasthan;**
- (c) if so, the details thereof;**
- (d) whether the proposal for survey and sanctioning of the said rail line is under consideration of the Government; and**
- (e) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI MANOJ SINHA)**

**(a): Based on demands raised by State Governments, Central Ministries, Members of Parliament, other public representatives and Railway's own requirement, the proposals for new line projects are considered. They are taken up after a survey on the basis of remunerativeness, last mile connectivity, missing links and alternate routes, augmentation of congested/saturated lines, socio-economic considerations etc. depending upon throwforward of ongoing projects, overall availability of funds and competing demands.**

**(b) to (e): Survey for Balotra-Phalodi via Shergarh, Shaitrawa and Dechhu (165 Km) new line project was completed in 2004-05. As per the survey report, cost of the project was assessed at ₹291 Crore with a rate of return of (-) 13.59%. The proposal has been shelved in view of its unremunerative nature.**

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